

**Central Administrative Tribunal
Principal Bench**

**CP No.122/2016
in
O.A.No.3360/2012**

New Delhi, this the 06th day of November, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Smt. Natho Devi, Aged 56 years,
W/o Late Shri Prem Babu, Ex-TGT (Hindi) who
Died while in service on 16.6.2006 and under Govt. of
NCT of Delhi seeking grant of appropriate Family Pension
and gratuity and other Retiral dues fixing in the Revised Pay
Scale applicable w.e.f. 1.1.2006 in r/o the Deceased Husband
Of Applicant, R/o C-194/3, Gali No.7,
Bhajanpura, Delhi-53.

... Applicant

(By Advocate: Ms. Neetu Mishra for Shri Ankur Arora)

Versus

1. Shri K.K. Sharma,
Govt. of NCT of Delhi,
Old Secretariat,
New Delhi-110054
2. Padmini Singla,
The Director of Education,
In The Directorate of Education,
Dept. Govt. of NCT, Delhi,
Old Secretariat, Delhi-54.
3. Sh M.L. Ambhore,
The Deputy Director of Education,
Govt. of NCT of Delhi,
Directorate of Education (NE Zone),
Yamuna Vihar, Delhi-53.
4. Shri Sanjay Singh,
The Pay & Accounts Officer,
Central Pension Accounting Office,
Trikoot-2, Bhikaji Cama Place,
New Delhi-110066.

5. Shri Shiv Nandan,
Vice Principal,
Govt. Girls Sr. Secondary School,
Khajoori Khas,
Delhi-110094.

...Respondents

(By Advocate : Shri Ramesh Shukla for Shri Vijay Pandita
Shri Ashok Kumar)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

When the matter was taken up for hearing, it is submitted by the learned proxy counsel for applicant that the orders of this Tribunal have been complied with. Accordingly, the CP is closed. Notices are discharged. However, the applicant is at liberty to question the orders, now, passed by the respondents, if she is still aggrieved, in accordance with law.

(Nita Chowdhury)
Member (A)

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(V. Ajay Kumar)
Member (J)